

New Coal Washeries

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*268. SHRI M. RAM GOPAL REDDY:

SHRI RAM BHAGAT PASWAN:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have approved of a proposal to set up new coal washeries and the expansion of the existing ores;

(b) if so, the number of new washeries to be set up; and

(c) the total expenditure involves?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). There is a proposal to construct seven new washeries during the Fifth Plan with a capacity to wash 12.50 million tonnes of raw coal per annum. The estimated cost will be Rs. 89.80 crores.

Proposed reorganisation of existing washeries at an estimated cost of Rs. 1.34 crores is expected to increase washing capacity by another 0.58 million tonnes per year.

The proposal has been discussed in the Planning Commission. The decision will be known after finalisation of the Fifth Plan.

श्री एम० राम गोपाल रेड्डी : मैं मंत्री महोदय से जानना चाहता हूँ कि किन किन जगहों पर वाशरीज कायम कर रहे हैं ?

श्री सुखदेव प्रसाद : इस के लिये नोटिस की जरूरत है ।

MR. SPEAKER: Your supplementary has been washed away.

श्री एम० राम गोपाल रेड्डी: जो कोल वाशरीज की कमी हो रही है उस बारे में क्या पहले से सोच विचार करते हैं या जब

कमी हो गयी है उस के बाद सोचना शुरू कर दिया है ?

THE MINISTER OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI): All steps that are necessary to meet the commitment of producing 14.29 million tonnes of steel by 1978-79 would be taken and the required capacity of washeries which would be required to wash 33.30 million tonnes of coal would be set up, and they would be set up nearer the coal fields so that there would be only one way movement from the washeries to the steel plants.

SHRI D. N. TIWARY: May I know what is the requirement today of washed coal for steel plants and how much do we produce and whether the new seven washeries will meet the demand in full?

SHRI T. A. PAI: The present washery capacity is more than what is immediately required for the steel produced in the country. But frequent breakdowns in power and other difficulties that are being created are responsible for this washery capacity not being utilised fully. We are fully conscious of it and we are concentrating our attention to see....

SHRI D. N. TIWARY: What is the production and what is the demand?

SHRI T. A. PAI: The production is nearly 75 per cent of the capacity installed, i.e. nearly 11 million tonnes.

Break in Service of Temporary Employees of Kores India Limited

*269. DR. LAXMINARAIN PANDEYA: Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 769 on the 26th July 1973 regarding Break in Service of Temporary employees of Kores India Ltd. and state:

(a) whether the information has since been collected;

(b) if so, the particulars thereof; and

(c) if not, the time likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) to (c). The matter falls essentially in the State sphere. According to the information made available by the Government of Maharashtra, 99 persons out of a total complement of 826 employed in the units of the Company in Maharashtra are temporary employees. Temporary employees are given nominal breaks in their services for a day or two after a period of about three months' service. None of the temporary employees have more than three years service. As intimated by the Delhi Administration, there are 68 employees in the units of the Company in Delhi and no instances of break in the service at fixed intervals of workers who continuously work for several years have come to the notice of the Delhi Administration. It is open to any aggrieved employee to take specific complaints in this regard to the concerned State Industrial Relations Machinery and seek necessary protection in the matter.

डा० लक्ष्मी नारायण पांडेय : मंत्री महोदय ने स्वयं स्वीकार किया है कि तीन-तीन महीने के बाद नौकरी जब वे कर लेते हैं तो उनको दो तीन दिन का ब्रेक दे दिया जाता है और उसके बाद फिर से उनको नौकरी पर रख लिया जाता है। इस तरह के साथ प्रतिशत लोग वहाँ हैं मैं जानना चाहता हूँ कि क्या आप इसकी जांच करवायेंगे? उनका जो प्राविडेंट फंड होता है, उसका जो लाभ उनको मिलना चाहिये इस तरह से नहीं मिल पाता है। और बोनस का भी जो लाभ उनको मिलना चाहिए नहीं मिल पाता है। मैं जानना चाहता हूँ कि क्या ऐसे केसिस की आप जांच करा देंगे?

श्री बालगोविंद वर्मा : यही प्रश्न सदस्य महोदय ने पिछली जुलाई को भी किया था। हम बराबर लिखापढ़ी राज्य सरकारों से कर रहे हैं। हमें केवल महाराष्ट्र और दिल्ली से सूचना मिली है। बंगाल और कर्नाटक से भी अभी तक नहीं मिल पाई है। जहाँ तक महाराष्ट्र का सम्बन्ध है मैं बताना चाहता हूँ कि उन्होंने अभी तक कानून पास किया है रिकगनिशन आफ ट्रेड यूनियज एंड प्रिवैशन आफ अनफेयर लेबर प्रेक्टिसिस एक्ट, 1971 इसको वे शीघ्र लागू करने जा रहे हैं और जहाँ भी इस प्रकार की बात होगी उनके खिलाफ कार्रवाई कर सकेंगे।

जहाँ तक दिल्ली की बात है, हमें कोई सूचना नहीं मिली है कि इस प्रकार की बात होती है।

WRITTEN ANSWERS TO QUESTIONS

Unemployed workers of Indian Mining Association, Calcutta

*266. **SHRI BHOGENDRA JHA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that employees of the Indian Mining Association, Calcutta and that of the Indian Mining Federation and the Joint Working Committee, Calcutta are out of employment since the taking over of coking and non-coking coal industries and mines by Government, and

(b) if so, what steps Government have taken for providing employment to these employees?

THE MINISTER OF HEAVY INDUSTRY AND STEEL AND MINES (SHRI T. A. PAI): Yes, Sir.